

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4873
ANSWERED ON:12.08.2014
MRP OF GENERIC MEDICINES
Jaiswal Dr. Sanjay

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Maximum Retail Price(MRP) printed on generic medicines are manifold higher than the actual sale/price;
- (b) if so, the details thereof and the reaction of the Government thereto ;
- (c) whether the Government has formulated or proposes to formulate any guidelines to regulate MRP of such medicines; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI NIHAL CHAND)

(a) to (d): Para 2(j) of Drugs (Prices control) Order, 2013 (DPCO, 2013) defines generic version of a medicine as a formulation sold in pharmacopoeial name or the name of the active pharmaceutical ingredient contained in the formulations, without any brand name. Bulk of the drugs sold in India are branded generics or in other words a generic drug but with a brand name. As there is no distinct provision related to generic medicines in the DPCO, 2013, the ceiling prices so fixed/notified based on market price data are applicable to both generic-generic medicine and branded-generic medicine. No person is authorized to sell any scheduled formulation (medicine) to a consumer at a price exceeding the price notified by the NPPA.